



Pursuit of Excellence

MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR		
SPECIAL WORKSHOP FOR GOVERNMENT ADVOCATES ON NEW CRIMINAL LAWS		
HIGH COURT OF MADHYA PRADESH AT JABALPUR		
VENUE - MPSJA		
DAY ONE – 27.05.2024		
SESSIONS	TIME	TOPICS
I	5:00 p.m. to 5:30 p.m.	Inauguration of the Course By: Hon'ble Shri Justice Vivek Agarwal, Judge, High Court of Madhya Pradesh, Jabalpur & Director, MPSJA
II	5:30 p.m. to 6:45 p.m.	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 - Addition & Alterations In BNSS in comparison to CrPC (Part – I) By: Shri Padmesh Shah, Additional Director, MPSJA
III	6:45 p.m. to 8:00 p.m.	Overview of Bharatiya Nagarik Suraksha Sanhita, 2023 (BNSS) and comparison with Code of Criminal Procedure, 1973 - Addition & Alterations In BNSS in comparison to CrPC (Part – II) By: Shri Padmesh Shah, Additional Director, MPSJA
DAY TWO – 28.05.2024		
SESSIONS	TIME	TOPICS
I	5:00 p.m. to 6:15 p.m.	Overview of Bharatiya Nyaya Sanhita, 2023 (BNS) and comparison with Indian Penal Code, 1860 - Addition & Alterations In BNSS in comparison to IPC By: Smt. S. Vinita, Faculty Member (Jr.2), MPSJA
II	6:15 p.m. onwards	Overview of Bharatiya Sakshya Adhinyam, 2023 (BSA) and comparison with Indian Evidence Act, 1872 - Modification, Alteration & Addition in BSA Followed by valedictory By: Shri Manish Sharma, Faculty Member (Jr.1), MPSJA

- Note:-** (1) The participants may ask any question but please do not interrupt the speaker midway the lecture.
(2) The Time Table is subject to change as per exigencies.
(3) Use of Cell Phones in lecture room is strictly prohibited.

DIRECTOR